# GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

## LOK SABHA

# **UNSTARRED QUESTION No. 5912**

## TO BE ANSWERED ON 03.04.2018

**Funds for Revival of Sick PSEs** 

5912. SHRI BHARATHI MOHAN R.K.: SHRIMATI V. SATHYA BAMA: SHRI PR. SENTHIL NATHAN:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has allocated any funds or subsidy for the revival of sick Public Sector Enterprises (PSEs) in the country particularly in Tamil Nadu;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has received any request from Tamil Nadu to provide support for the revival and development of PSEs in the State; and
- (d) if so, the details thereof and the reaction of the Government in this regard?

#### **ANSWER**

## THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES

## (SHRI BABUL SUPRIYO)

(a) to (d) Department of Public Enterprises (DPE) deals with general policy issues applicable to all CPSEs. Central Public Sector Enterprises (CPSEs) located in the country, including in Tamil Nadu, function under the administrative control of their respective Ministries/ Departments. There is no CPSE under the administrative control of DPE.

As per the extant guidelines on revival / restructuring of CPSEs, the concerned administrative Ministries/ Departments monitor the performance of the sick CPSEs and take remedial steps by formulating revival/ restructuring plans for CPSEs and seek funds including subsidy required, if any, and after obtaining the approval of competent authority, implement the plans.

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